

20

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP (IB) No.32/BB/201 8	For submission of Report by IRP	Sec 9 of I&B code	M/s Shri Gurudatt Sugars Marketing Pvt Ltd	Bharucha & Partners	M/s G M Sugar and Energy Ltd	Kumar & Bhat Advocate

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

ANISHA SHERVENGAR  
9538653818

  
Petitioner



RESPONDENT/s :

**ORDER**

Heard Ms.Anisha Shervengar, learned counsel for the Petitioner. Both the Counsels submit that there is an appeal filed against the order of NCLT before the Hon'ble High Court and before the Hon'ble NCLAT. Post he case on 03.09.2018.

  
Member (T)

Prema Murray - Steno

  
Member (J)